

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:54  
ANSWERED ON:21.07.2003  
COMMUNITY FOREST MANAGEMENT  
BHARTRUHARI MAHTAB

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether Government are providing funds through certain schemes for Community Forest Management;
- (b) if so, the details thereof;
- (c) the target fixed for the last two years and the areas covered thereunder, State-wise;
- (d) whether any international financial institutions are extending any loan for such scheme; and
- (e) if so, the details in this regard especially pertaining to Orissa during the last three years, State-wise?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI DILIP SINGH JU DEV)

(a) Ministry of Environment & Forests has no specific scheme for Community Forest Management. However, under the National Afforestation Programme funds are provided to Forest Development Agencies (FDA) in the States for regeneration and eco-development of degraded forests and adjoining areas through Joint Forest Management Committees (JFMCs).

(b)&(c) A statement indicating state-wise details of FDA projects sanctioned, number of JFMCs and area covered thereunder is annexed.

(d) & (e) The World Bank has extended a loan of US\$ 108 million for a `Community Forest Management Project` in Andhra Pradesh. The project is being implemented from 2002-03 for a period of five years. No international financial institution has extended a loan for `Community Forest Management Scheme` in Orissa.

Annexure referred to in reply to part (b) of Lok Sabha Unstarred Question No. 54 to be replied on 21.07.2003

**STATE WISE PROJECTS SANCTIONED AND AREA COVERED UNDER NATIONAL AFFORESTATION PROGRAMME IN LAST TWO YEARS**

SL.No State Projects sanctioned No of JFMCs Area covered in Ha (during 10th Plan)

	2001-02	2002-03	2001-02	2002-03	2001-02	2002-03
1. Andhra Pradesh	1	12	50	565	2000	21090
2. Chhattisgarh	2	10	41	345	1950	15670
3. Gujarat	1	7	26	264	1500	12415
4. Haryana	7	2	365	96	9400	3405
5. Himachal Pradesh	2	1	97	35	2950	1520
6. Jammu & Kashmir	4	15	200	490	4580	28204
7. Karnataka	1	29	25	1016	625	42755
8. Madhya Pradesh	7	18	358	498	20300	32650

9.	Maharashtra	4	8	166	323	4003	18325		
10.	Orissa	1	23	41	917	820	39636		
11.	Punjab	1	0	50	0	650	0		
12.	Rajasthan	1	6	15	159	1250	12550		
13.	Tamil Nadu	1	12	30	425	2500	23000		
14.	Uttar Pradesh	5	25	179	816	7344	33615		
15.	Uttaranchal	1	3	44	457	815	4122		
16.	Goa	0	0	0	0	0	0		
17.	Jharkhand	0	3	0	159	0	5700		
18.	Bihar	0	0	0	0	0	0		
19.	Kerala	0	6	0	88	0	6150		
20.	West Bengal	0	5	0	481	0	9470		
21.	Arunachal Pradesh	3	5	59	131	3846	11030		
22.	Assam	0	0	0	0	0	0		
23.	Manipur	0	7	0	149	0	11674		
24.	Nagaland	3	10	94	182	4130	14900		
25.	Sikkim	1	5	43	171	2100	12350		
26.	Tripura	1	8	16	184	800	16400		
27.	Mizoram	0	18	0	260	0	26170		
28.	Meghalaya	0	0	0	0	0	0		

TOTAL      47   238   1899   8211   71563   402801

## : States yet to accept FDA mechanism  
 JFMC : Joint Forest Management Committee